

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:144

ANSWERED ON:19.11.2010

SHELTER HOMES

Choudhary Shri Harish;Singh Rajkumari Ratna

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : the number of shelter homes running under the Swadhar Scheme alongwith the beneficiaries therefrom in the country, State-wise;
- (b) : the number of projects/proposals received and sanctioned under the said scheme alongwith the funds sanctioned, released and utilized by the State Governments during each of the last three years and the current year, State-wise;
- (c) : whether the Government has received complaints of irregularities/corruption prevailing in these shelter homes;
- (d) : if so, the details thereof, State-wise; and
- (e) : the action taken by the Government thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e) : The statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.144 FOR 19TH NOVEMBER, 2010 BY SHRI HARISH CHAUDHARY AND SHRIMATI RAJKUMARI RATNA SINGH, REGARDING SHELTER HOMES

- (a) State-wise number of shelter homes under Swadhar Scheme as well as number of beneficiaries are at Annex-I.
- (b) State-wise details of proposals received and sanctioned during last three years and current year are at Annex-II. This is a Central Sector Scheme under which funds are sanctioned/released directly to the implementing agencies.
- (c) to (e) Eight complaints in respect of swadhar homes have been received in the Ministry. State-wise details of the complaints received during last three years, and action taken are at Annex-III.